

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH

KOLKATA

CP(IB)No.1228/KB/2019

Present: 1. Hon'ble Member (J), Shri M. B. Gosavi (J)

2. Hon'ble Member (T), Shri V.K. Gupta (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24th January, 2020, At 10:30 A.M

Name of the Company		Indus Container Lines Pvt. Ltd. Vs. Two Way Container Lines Pvt. Ltd.	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr. Anishek Guha, Advocate
2. Mr. Bikramaditya Ghosh, Advocate
3. Miss. Trini Joarder, Advocate

} For the
Financial Creditor.

H Joarder.
24/1

ORDER

Ld. Counsel appears for the Financial Creditor. When matter is called out for passing order, we find that there is no clear picture about disbursement of loan. We direct to file bank statement in respect of real disbursement of loan. Matter to appear for further consideration on 13.02.2020.

Sdf-

(Virendra Kumar Gupta)
Member (T)

Sdf-

(M. B. Gosavi)
Member(J)